

Z

ITEM NO.801

COURT NO.2

SECTION II

S U P R E M E C O U R T O F
R E C O R D O F P R O C E E D I N G S

I N D I A

Crl.M.P. No.1292 of 2015 in
Petition(s) for Special Leave to Appeal (Crl.)

No(s). 7950/2014

MUJAMMIL & ANR.

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(Appln. For Bail)

Date : 29/01/2015 This application was mentioned today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR
HON'BLE MR. JUSTICE R.K. AGRAWAL
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Petitioner(s)
(mentioned by)

Mr. Yash Pal Dhingra, Adv.

For Respondent(s)

UPON being mentioned the Court made the following
O R D E R

Post this Application (Crl.M.P. No.1292 of 2015) for Bail
tomorrow i.e. Friday, the 30th January, 2015, before an appropriate
Bench.

(MAHABIR SINGH)
COURT MASTER

(VEENA KHERA)
COURT MASTER

Signature Not Verified

Digitally signed by
Mahabir Singh
Date: 2015.01.29
15:36:43 IST
Reason: